

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

11. C.P. (IB)-318 (MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey

**v/s.**

Tusker Cranes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

**ORDER**

The counsel for both sides present. The Respondent filed reply.  
The applicant can file rejoinder if he desires, file before 7<sup>th</sup> June. List  
this matter for hearing on 12.06.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Date: 17.05.2018

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)